

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1516
ANSWERED ON:03.12.2012
EMPLOYEES IN ESI HOSPITALS
Kumar Shri Vishwa Mohan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of employees working in the Employees State Insurance (ESI) Hospitals at present in the country including Uttar Pradesh and Bihar;
- (b) whether the ESIC prepares an action plan each year to add to the present infrastructure and to include maximum members of eligible beneficiaries;
- (c) if so, the total number of such hospitals/dispensaries likely to be opened in the country including Bihar;
- (d) the total amount released and spent for the said purpose; and
- (e) the steps being taken by the Government to fill the vacant posts of doctors, nurses and other medical employees in the ESI Hospitals?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): The total number of employees working in the Employees' State Insurance (ESI) Hospitals and Dispensaries in the country is 43,449 as on 31.03.2012. Out of these, 2,994 and 265 employees are working in the Employees' State Insurance (ESI) Hospitals and Dispensaries in Uttar Pradesh and Bihar respectively.

(b): Yes, Madam.

(c): A total of 19 Hospitals and 20 Dispensaries are planned to be set up by ESI Corporation. However, there is no hospital/dispensary proposed to be set up in Bihar.

(d): A total of Rs. 149 crore have been sanctioned for ESI Hospital at Ankleshwar, Gujarat and Tirunelveli, Tamil Nadu. Other proposed hospitals are at various stages of planning.

(e): So far as filling up of vacant posts in ESI hospitals and dispensaries is concerned, the ESI Corporation has been making regular recruitment for this purpose. Further, the ESI Corporation has been requesting the State Governments to fill the vacancies in the hospitals and dispensaries run by the State Governments.

To overcome shortage of specialists/super specialists in State ESI hospitals, the ESI Corporation is appointing part-time Specialists/ Super Specialists directly on the request of State Government till it makes regular appointments.